

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB- 623 /ND/2018  
(CA No.447/C-III/ND/19)

In the matter of :

JM Kapoor & Company

.. PETITIONER

Vs.

Novex (P) Ltd

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 11.7.2019

Coram :

Sh. R. Varadharajan,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,


Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : -


For the Respondent/Corporate Debtor :

ORDER

None appears for the Applicant. In the circumstances, post this matter on 05.8.2019.



(DEEPA KRISHAN)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit